

Dr. Keskar: This is only a proposal. All these things will be taken into consideration in detail at the stage of production.

Dr. Ram Subhag Singh: Do Government propose to exempt from entertainment tax the films which will be made for children?

Mr. Speaker: I think entertainment tax is a State subject.

सेठ गोविन्द दास : बच्चों के यह जो फ़िल्म बनेंगे यह किन किन भाषाओं में बनेंगे ?

डा० केशकर : इस पर अभी कोई निश्चय नहीं हुआ है, लेकिन अधिक से अधिक भाषाओं में बनाने का प्रयत्न किया जायेगा ।

Sardar A. S. Saigal: Has any producing company offered to produce special films for children?

Dr. Keskar: No formal offer has been made by any company. One producer in Bengal has produced a film meant for children. That is the only thing that has come to our notice.

KASHMIR EMPORIUM

*648. **Shri V. P. Nayar:** (a) Will the Minister of Commerce and Industry be pleased to state whether a sum of rupees five lakhs has been advanced to an institution in Delhi for the promotion of the business activities of the Kashmir Emporium in Prithviraj Road, New Delhi?

(b) Who are the members of the governing body of the institution?

(c) Was the amount advanced on any representation made by the institution?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

(b) and (c). Do not arise.

PASSPORTS TO EMIGRANTS

*649. **Shri V. P. Nayar:** Will the Prime Minister be pleased to state:

(a) whether any enquiry has been made by the Special Police Establish-

ment about certain allegations regarding bad practices in the Chief Commissioner's Office, Delhi in the matter of issue of passports to emigrants from India; and

(b) if so, whether the enquiry has been completed?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Certain allegations against the working of the passport section of the Delhi State Government were brought to the notice of the Government of India and the Special Police Establishment were asked to investigate. In due course they reported that no convincing evidence was forthcoming to prove the allegations and that it was, therefore, not possible to take legal action in the matter.

Shri V. P. Nayar: May I know whether the attention of Government has been drawn to the several press reports which appeared in the *Hindustan Times*, *Times of India*, *Evening News*, *Pratap* and other papers about racketeering in passports and also the issue of fake passports from the Office of the Chief Commissioner, Delhi?

Shri Sadath Ali Khan: Those have nothing to do with this person.

Shri V. P. Nayar: Are Government aware that on the complaint by the Punjab Government the Central C.I.D. detained a plane at Palam and investigated the case, upon which the investigating S.P. asked the Central Government for permission to proceed with the case?

Shri Sadath Ali Khan: I have no information.

Shri V. P. Nayar: May I know whether it is not a fact that the Chief Commissioner of Delhi used personal pressure to drop the proceedings?

Shri Sadath Ali Khan: No, Sir. It is not true.

Shri Punnoose: It was said that some complaints were received by Government. May I know the nature of the complaints?

Shri Sadath Ali Khan: Against this particular person there was a complaint, but it could not be proved. So the matter was dropped.

Shri V. P. Nayar: Last time there was a similar question, the Prime Minister himself stated that he had no idea about such complaints. That is why this question has been put. So, I may be permitted to ask another question: is it not a fact that certain officers of the External Affairs Ministry had been interrogated by the Punjab Police in this matter? I could name the officers even.

Mr. Speaker: Not necessary.

The Prime Minister (Shri Jawaharlal Nehru): I have got the report of the enquiry about this particular matter. In the course of the enquiry, of course, some of our officers were also examined. I do not quite know what the hon. Member is driving at. Because the External Affairs Ministry is finally responsible for the issue of passport and all matters relating to passports are naturally referred to them, therefore, in the course of the enquiry, some of them were interrogated.

Shri V. P. Nayar: What I wanted to know was.. (Interruption.)

Mr. Speaker: I would suggest that if he wishes to make any enquiries in respect of the names of individual officers, he may do so separately.

Shri V. P. Nayar: What I wanted to know was whether the Government of India proceeded with the investigation at the request of the Punjab Government.

Shri Jawaharlal Nehru: I cannot say.

KHADI VIDYALAYA AT NASIK

*650. **Shri S. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have examined the scheme prepared by the

Khadi Board for the opening of a Vidyalyaya (Institution) at Nasik to train the general public in the art of spinning; and

(b) the total cost involved?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) Rs. 1,44,920.

Shri S. N. Mishra: May I know, Sir, what will be the training capacity of this institution?

Shri T. T. Krishnamachari: About two hundred.

Shri S. N. Mishra: May I know in what way Government think that such an institution is necessary and it would be useful for the development of khadi?

Shri T. T. Krishnamachari: The proposal was put by the Board that for the purpose of imparting training in spinning to the public and to ensure increase in production touring instructors and suitable workers were necessary. It is on the basis of that recommendation that this expenditure was sanctioned.

Shri S. N. Mishra: In regard to the location, have Government made up their mind that it should be located at Nasik or elsewhere?

Shri T. T. Krishnamachari: That is the idea, Sir, at the present moment. This particular scheme is based on the institution being located at Nasik.

HANDLOOM INDUSTRY

*654. **Shri K. P. Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Handloom Industry is facing difficulties as there are large stocks of finished goods lying with the Industry?

(b) Have Government received the recommendations made by the All-India Handloom Board, at its meeting in the month of August last?

(c) If so, what has been the result?